

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/03/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--------------------------------------|---|---------------------------------|--|
| 1 | D-BLAPL/6330/2025 BLAPL/2387/2025 | BABUR ALI GAJI VS STATE OF ODISHA | RAMESH CHANDRA MAHARANA VS | / /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000029/2025 |
| 2 | D-BLAPL/6288/2025 BLAPL/2388/2025 | TRILOCHANA ROUT VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | JARADA /390 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar ST/0000004/2024 |
| 3 | D-BLAPL/6380/2025 BLAPL/2389/2025 | MANORANJAN BISWAL VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | KHURDA MODEL /63 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000148/2025 |
| 4 | D-BLAPL/6331/2025 BLAPL/2390/2025 | VIJAY HANSDA VS STATE OF ODISHA | BHABANI SHANKAR DASPARIDA VS | / /0 C.J.M.,BARIPADA(Mayurbhanj) 2(B)CC/0000006/2025 |
| 5 | D-BLAPL/6381/2025 BLAPL/2391/2025 | BHANJA KISHORE PRUSTY VS STATE OF ODISHA | ARUN KUMAR BUDHIA VS | GHASIPURA /393 /2024 NYAYADHIKARI,GHASIPURA(Kendujhar) GR/0000720/2024 |
| 6 | D-BLAPL/6100/2025 BLAPL/2392/2025 | CHIRANJIBI JENA VS STATE OF ODISHA | SATYABAN SAHOO VS | / /0 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000001/2025 |
| 7 | D-BLAPL/6106/2025 BLAPL/2393/2025 | KUMESWAR @ KUMBESWAR NAIK VS STATE OF ODISHA | SIDHARTHA MISHRA VS | KASHIPUR /262 /2024 J.M.F.C.,KASHIPUR(Rayagada) GR/0000789/2024 |
| 8 | D-BLAPL/6307/2025 BLAPL/2394/2025 | BANA @ CHINTU @ MANAS NAIK VS STATE OF ODISHA | BIRAJA PRASAD NANDA VS | SAMAL /349 /2022 J.M.F.C.,TALCHER(Anugul) GR/0002716/2022 |
| 9 | D-BLAPL/6436/2025 BLAPL/2395/2025 | NILAKANTHA @ NILKANT BARIK VS STATE OF ODISHA | SK. ZAFARULLA VS | PATNA /336 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001335/2024 |
| 10 | D-BLAPL/6437/2025 BLAPL/2396/2025 | UMESH KUMAR RAMANI VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | SECTOR-15 /185 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003363/2024 |
| 11 | D-BLAPL/6134/2025 BLAPL/2397/2025 | KORA RAULA VS STATE OF ODISHA | JITENDRA SAMANTARAY VS | BERHAMPUR SADAR /510 /2023 3RD ADDL.SESION JUDGE CUM SPL.J ST/0000175/2024 |

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| 12 | D-BLAPL/6441/2025 BLAPL/2398/2025 | SASHIKANTA BEHERA @ SASIKANTA BEHERA VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | K.NUAGAON /41 /2025 J.M.F.C.,PATRAPUR(Ganjam) GR/000055/2025 |
| 13 | D-BLAPL/5919/2025 BLAPL/2399/2025 | MD. TAJUDDIN VS STATE OF ODISHA | PARTHA SARATHI DAS VS | PANDAPADA /299 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(JD) GR/0001878/2024 |
| 14 | D-BLAPL/6341/2025 BLAPL/2400/2025 | RAMAKANTA PARIDA @ KALIA @ KAMALAKANTA VS STATE OF ODISHA | DEEPAK KU SAHOO VS | MAHANGA /230 /2016 J.M.F.C. MAHANGA(Cuttack) GR/0000904/2016 |
| 15 | D-BLAPL/6279/2025 BLAPL/2401/2025 | AKASH BEHERA VS STATE OF ODISHA | AMITAV TRIPATHY VS | CANTONMENT ROAD /218 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001429/2024 |
| 16 | D-BLAPL/6443/2025 BLAPL/2402/2025 | BHAGAT SINGH NAYAK VS STATE OF ODISHA | JNYANANANDA PANDA VS | NARLA /264 /2024 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000486/2024 |
| 17 | D-BLAPL/6415/2025 BLAPL/2403/2025 | ASIA @ ASISH NANDA VS STATE OF ODISHA | SUSHANTA KUMAR JOSHI VS | PATNAGARH /33 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000107/2025 |
| 18 | D-BLAPL/6384/2025 BLAPL/2404/2025 | BRUSAVA @ BRUSHABA MAHANTA VS STATE OF ODISHA | ALOK KUMAR PANDA VS | CHAMPUA /292 /2024 A.D.J.,CHAMPUA(Kendujhar) ST/0000012/2025 |
| 19 | D-BLAPL/6423/2025 BLAPL/2405/2025 | SANA @ SANATAN BEHERA VS STATE OF ODISHA | BIBHUTI RANJAN MOHANTY VS | RAJKANIKA /43 /2025 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000006/2025 |
| 20 | D-BLAPL/6424/2025 BLAPL/2406/2025 | SURENDRA BEHERA VS STATE OF ODISHA | RANJIT MOHANTY VS | / /0 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000014/2025 |
| 21 | D-BLAPL/6387/2025 BLAPL/2407/2025 | DAMBRUDHARA KHILA VS STATE OF ODISHA | PVS NANAJI ACHARY VS | NANDAPUR /59 /2018 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000020/2018 |
| 22 | D-BLAPL/6426/2025 BLAPL/2408/2025 | BAISAKHU HARIJAN VS STATE OF ODISHA | SUBODH KUMAR MOHANTY VS | BISWANATHPUR /8 /2025 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000022/2025 |
| 23 | D-BLAPL/3990/2025 | SARAT KUMAR MOHAPATRA | JAYDEEP PAL | DHENKANAL TOWN /732 /2024 |

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| | BLAPL/2409/2025 | VS STATE OF ODISHA | VS | S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001534/2024 |
| 24 | D-BLAPL/4870/2025 BLAPL/2410/2025 | RAJENDRA KUMAR KHUSWA @ KUSHUWAHA VS STATE OF ODISHA | SAPAN KUMAR LENKA VS | CAPITAL P.S. /57 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000273/2024 |
| 25 | D-BLAPL/6390/2025 BLAPL/2411/2025 | PADMAN SAGAR VS STATE OF ODISHA | SANGRAM KESHARI ROUT VS | BORIGUMMA /12 /2025 J.M.F.C.,BORIGUMMA(Koraput) GR/0000014/2025 |
| 26 | D-BLAPL/5300/2025 BLAPL/2412/2025 | RABI NARAYAN DALAI VS STATE OF ODISHA | SUSANTA KUMAR SAHU VS | / /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000050/2023 |
| 27 | D-BLAPL/6200/2025 BLAPL/2413/2025 | RAJU MIRDHA VS STATE OF ODISHA | SANKAR PRASAD PADHI VS | / /0 J.M.F.C.(II),SAMBALPUR(Sambalpur) 2(B)CC/0000002/2025 |
| 28 | D-BLAPL/6223/2025 BLAPL/2414/2025 | SUMIT PUHAN VS STATE OF ODISHA | ANJAN KUMAR BISWAL VS | BETNOTI /40 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000019/2025 |
| 29 | D-BLAPL/6407/2025 BLAPL/2415/2025 | SHEIKH GAMA @ SK. GAMA VS STATE OF ODISHA | PRASANNA KUMAR DAS VS | / /0 SPECIAL JUDGE,SPECIAL COURT,CUTTACK 2(A)CC/0000003/2025 |
| 30 | D-BLAPL/6447/2025 BLAPL/2416/2025 | DIPU @ DIPTI RANJAN SAHU @ DIPTI RANJAN SAHOO VS STATE OF ODISHA | ACHYUTA PRIYADARSAN MISHRA VS | ANGUL TOWN /33 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000070/2025 |
| 31 | D-BLAPL/6448/2025 BLAPL/2417/2025 | SAROJ KUMAR DIGAL VS STATE OF ODISHA | AMULYA RATNA PANDA VS | / /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000013/2025 |
| 32 | D-BLAPL/6455/2025 BLAPL/2418/2025 | KANHU CHARAN BHUYAN VS STATE OF ODISHA | SANTOSH CHANDRA ATABUDHI VS | MOHANA /146 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000075/2024 |
| 33 | D-BLAPL/6457/2025 BLAPL/2419/2025 | EKADASI BEHERA VS STATE OF ODISHA | SUKANTA KUMAR NAYAK VS | AUL /65 /2025 J.M.F.C.,AUL(Kendrapara) GR/0000124/2025 |
| 34 | D-BLAPL/6481/2025 BLAPL/2420/2025 | B. DEEPAK @ BARU DEEPAK VS | CHANDAN SAMANTARAY VS | K.NUAGAON /366 /2024 J.M.F.C.,PATRAPUR(Ganjam) |

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| 35 | D-BLAPL/6228/2025 BLAPL/2421/2025 | STATE OF ODISHA KISHAN SINGH VS | BASANTA KUMAR DAS VS | GR/0000581/2024 BANGRIPOSI /233 /2022 A.D.J.,BARIPADA(Mayurbhanj) |
| 36 | D-BLAPL/6291/2025 BLAPL/2422/2025 | STATE OF ODISHA BIKASH MUNDA VS | DIBYA PRAKASH MISHRA VS | ST/0000081/2023 SAMBALPUR SADAR /78 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) |
| 37 | D-CMAPL/7273/2025 CMAPL/77/2025 | STATE OF ODISHA DEBENDRA NAYAK VS | ADV. VS | TR/0000043/2024 // (|
| 38 | D-CMAPL/8463/2025 CMAPL/78/2025 | STATE OF ODISHA RANGADHAR NANDA VS | ADV VS | // (|
| 39 | D-CMP/7922/2025 CMP/307/2025 | STATE OF ODISHA RANJULATA@RANJITA BEHERA VS | MALAYA KUMAR MISHRA VS | // CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) |
| 40 | D-CMP/8273/2025 CMP/308/2025 | NARAHARI PATRA SANTOSH CHANDRA PATRO VS | JYOTI RANJAN DEO VS | CS/0000384/2001 // 2ND ADDL SR.CIVIL JUDGE,GANJAM(Balasaniguda) |
| 41 | D-CMP/8244/2025 CMP/309/2025 | MAMINA PATRO SABITA PANDA VS | KISHORE CHANDRA RAJGURU MOHAPATRA VS | CS/0000406/2022 // CIVIL JUDGE (SD),KHURDA(Khordha) |
| 42 | D-CMP/7939/2025 CMP/310/2025 | GANGADHAR SUBUDHI NARAYAN NAYAK VS | ASHOK DAS VS | CS/0000055/2015 // CIVIL JUDGE (SD),JAJPUR(Jajapur) |
| 43 | D-CMP/8563/2025 CMP/311/2025 | DARPA NARAYAN NAYAK SATYABHAMA GIRI VS | AMIT PRASAD BOSE VS | CS/0001169/2023 // A.D.J.,CHAMPUA(Kendujhar) |
| 44 | D-CMP/8333/2025 CMP/312/2025 | BHAGIRATHI MAHANTA ANIL KUMAR DEY VS | BISWAJIT MOHAPATRA VS | RFA/0000058/2022 // CIVIL JUDGE (JD),SORO(Baleshwar) |
| 45 | D-CMP/8252/2025 CMP/313/2025 | SIDHARTHA DEY GURA DALEI VS | MAMATA MISHRA VS | IA/0000046/2024 // A.D.J.,JAJPUR(Jajapur) |
| | | BISHNU CHARAN NAYAK | | RFA/0000044/2008 |

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|----|--------------------------------------|---|-------------------------------|-------------------------------------|
| 46 | D-CONTC/7901/2025 CONTC/1015/2025 | JYOTISMITA PARIDA VS ASWATHY S., IAS | ADV. VS | // 0 // |
| 47 | D-CONTC/8009/2025 CONTC/1016/2025 | SANAT KUMAR JENA VS ASWATHY S., IAS | ADV. VS | // 0 // |
| 48 | D-CONTC/8015/2025 CONTC/1017/2025 | AHALYA SAMANTARAY VS MONALISA NEGI, B.M, SUNDARGARH DIST. CENTRAL CO OPERATIVE BANK LTD., | ADV. VS | // 0 // |
| 49 | D-CONTC/8020/2025 CONTC/1018/2025 | DR.DIBAKAR PANIGRAHY VS ARAVIND AGRAWAL,COMMNR-CUM-SECY.,HIGHER EDUCATION,ODISHA | SATYA SMRUTI MOHANTY VS | // 0 // |
| 50 | D-CONTC/8061/2025 CONTC/1019/2025 | DANARA KISHAN VS MANOJ SATYABAN MAHAJAN, IAS | ADV VS | // 0 // |
| 51 | D-CONTC/8075/2025 CONTC/1020/2025 | TOPHAN KUMAR SAHU VS ASWATHY S., IAS | ADV. VS | // 0 // |
| 52 | D-CONTC/8076/2025 CONTC/1021/2025 | SHRIPATI MANDAL VS AMRIT RUTURAJ,IAS | HARIHAR PANIGARHI VS | // 0 // |
| 53 | D-CONTC/8082/2025 CONTC/1022/2025 | SABITA ROUT VS DILLIP ROUTRAI, IAS | PRASANT KUMAR SATAPATHY VS | // 0 // |
| 54 | D-CONTC/5947/2025 CONTC/1023/2025 | BHAGBAN PATTANAIAK VS MANAS RANJAN BHOI,OAS | ADV. VS | // 0 // |
| 55 | D-CONTC/8157/2025 CONTC/1024/2025 | PANCHANAN BEHERA VS JYOTI PRAKASH MISHRA,DIRECTOR,ELEMENTARY EDUCATION,ODISHA | ADV. VS | // 0 // |
| 56 | D-CONTC/8160/2025 CONTC/1025/2025 | UMAKANTA PANDA VS JYOTI PRAKASH MISHRA,DIRECTOR,ELEMENTARY EDUCATION,ODISHA | ADV. VS | // 0 // |
| 57 | D-CONTC/8162/2025 | BALMIKI DASH | ADV. | // |

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|----|--------------------------------------|--|---------------------------------|--|
| | CONTC/1026/2025 | VS SACHIN PAWAR,IAS | VS | () // |
| 58 | D-CONTC/8189/2025 CONTC/1027/2025 | JANARDAN DASH VS ALOK KUMAR KAR,MD,ORISSA LIFT IRRIGATION CO. LTD.,BBSR | ADV. VS | // () // |
| 59 | D-CONTC/8227/2025 CONTC/1028/2025 | HRUSHIKESH MISHRA VS ARAVIND AGRAWAL,COMMNR. CUM SECY., HIGHER EDU. DEPT. | ADV VS | // () // |
| 60 | D-CONTC/8232/2025 CONTC/1029/2025 | GANESWAR BEHERA VS MADHUSMITA MOHANTY,SARPANCH,BADAMBA GRAM PANCHAYAT | ADV. VS | // () // |
| 61 | D-CONTC/4151/2025 CONTC/1030/2025 | DR.RANJAN KUMAR SAMAL VS ARAVIND AGRAWAL,IAS | SWAYAMJIT ROUT VS | // () // |
| 62 | D-CONTC/8390/2025 CONTC/1031/2025 | RAMJIT KUMAR HANSDA VS PRAMOD CHARAN MEHER, B.D.O, BHATLI, BARGARH | ADV. VS | // () // |
| 63 | D-CONTR/3244/2025 CONTR/7/2025 | DR.HADIBANDHU PANIGRAHY VS BRAJA KISHORE SAHOO,INVESTIGATING OFFICER,DSP VIGILANCE | ADV. VS | //0 () // |
| 64 | D-CRLA/6159/2025 CRLA/280/2025 | PRAFULLA MAHALA@BABA VS STATE OF ODISHA | NITYANANDA MOHAPATRA VS | RAIRAKHOL /286 /2024 ADDL.SESIONS JUDGE CUM SPL JUDGE Spl/000011/2024 |
| 65 | D-CRLA/6321/2025 CRLA/281/2025 | JANENDRA@JNANENDRA SWAIN VS STATE OF ODISHA(VIG.) | BHABANI SHANKAR DASPARIDA VS | BHUBANESWAR VIGILANCE /33 /2006 SPL.JUDGE (VIG.),BHUBANESWAR(Kho TR/0000034/2010 |
| 66 | D-CRLA/6329/2025 CRLA/282/2025 | JITENDRA SETHI VS STATE OF ODISHA | MANAS KUMAR CHAND VS | KABISURYANAGAR /334 /2020 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000117/2020 |
| 67 | D-CRLA/6332/2025 CRLA/283/2025 | DASHA BAG VS STATE OF ODISHA | DURGA PRASAD PATTNAIK VS | BOLANGIR TOWN /113 /2023 ASST. SESSIONS JUDGE,BOLANGIR(Bal SC/0000029/2023 |
| 68 | D-CRLA/6399/2025 CRLA/284/2025 | HAREKRUSHNA BARAL@HARIHAR VS | ASHOK KUMAR BEHERA VS | KUAKHIA /115 /2016 C.J.M.,JAJPUR(Jajapur) |

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|----|-------------------------------------|--|----------------------------------|--|
| 69 | D-CRLLP/4618/2025 CRLLP/20/2025 | STATE OF ODISHA MANJULATA BEHERA VS STATE OF ODISHA | DIPTIREKHA NANDA VS | CT/0000117/2018 / /0 P.O SPL.COURT SC AND ST (POA) ACT, ST/0000112/2015 |
| 70 | D-CRLMC/5592/2025 CRLMC/887/2025 | BIBHUTIBHUSAN DAS VS M/S DAS ASSOCIATES.MAYURBHANJ | PRABIR KUMAR RAY VS | / /0 DISTRICT & SESIONS JUDGE,BARIPAD. CRA/0000044/2024 |
| 71 | D-CRLMC/5882/2025 CRLMC/888/2025 | CHANDRAMANI JENA @ CHANDRABHANU JENA VS STATE OF ODISHA | MAHES DAS VS | PATTAMUNDAI /284 /2021 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000273/2025 |
| 72 | D-CRLMC/6110/2025 CRLMC/889/2025 | MANOJ KUMAR BHOI VS STATE OF ODISHA | PURNA CHANDRA MISHRA VS | / /0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000134/2023 |
| 73 | D-CRLMC/6114/2025 CRLMC/890/2025 | SMRUTI RANJAN RANA @ SMRUTIRANJAN RANA VS STATE OF ODISHA | JAJATI KESHARI KHUNTIA VS | CHANDILI /121 /2022 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000434/2022 |
| 74 | D-CRLMC/3372/2025 CRLMC/891/2025 | RAJESH KUMAR SAHOO VS STATE OF ODISHA | RABI NARAYAN MOHANTY VS | BADAGODA P.S. /2 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000002/2025 |
| 75 | D-CRLMC/6124/2025 CRLMC/892/2025 | LIPU @ DEBASIS NAYAK VS STATE OF ODISHA | JAYADEBA BEHERA VS | ITAMATI /138 /2018 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000067/2024 |
| 76 | D-CRLMC/4661/2025 CRLMC/893/2025 | PURNA CHANDRA MAHALIK VS STATE OF ODISHA | AMARENDRA PRADHAN VS | / /0 SUB-DIVISIONAL MAGISTRATE, BALASOR CRMC/0000518/2024 |
| 77 | D-CRLMC/4694/2025 CRLMC/894/2025 | SIPU DHIR@SIPU BRAHMA@OM PRAKASH BRAHMA VS STATE OF ODISHA | MANOJ KUMAR PANDA VS | NIHALPRASAD /153 /2021 J.M.F.C.,GONDIA(Dhenkanal) GR/0000347/2021 |
| 78 | D-CRLMC/5833/2025 CRLMC/895/2025 | ASHISH KUMAR MAJHI VS STATE OF ODISHA | PRASANTA KUMAR MOHANTY (2) VS | LALBAG /194 /2020 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000927/2020 |
| 79 | D-CRLMC/6131/2025 CRLMC/896/2025 | RANJIT KUMAR LENKA @ SANJI VS STATE OF ODISHA | DEEPAK KU SAHOO VS | Tantiapal Marine /120 /2022 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000088/2022 |

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| 80 | D-CRLMP/6089/2025 CRLMP/292/2025 | REENA RATH VS STATE OF ODISHA | GAJENDRANATH ROUT VS | // () // |
| 81 | D-CRLMP/3425/2025 CRLMP/293/2025 | BIMAL KUMAR MISHRA VS SAIBALINI MISHRA | NIRANJAN BISWAL VS | // JUDGE, FAMILY COURT, SAMBALPUR CMC/0000004/2022 |
| 82 | D-CRLREV/5086/2025 CRLREV/106/2025 | MANORANJAN SAHOO VS STATE OF ODISHA | JUDHISTHIR SAHOO VS | // J.M.F.C.,DASAPALLA(Nayagarh) ICC/0000001/2018 |
| 83 | D-CRLREV/5549/2025 CRLREV/107/2025 | SURESH KUMAR PADHAN @ SURESH PADHAN VS PRIYA RANJAN DASH | ABHILASH MISHRA VS | // A.D.J.,BHAWANIPATNA(Kalahandi) CRA/0000011/2022 |
| 84 | D-FAO/8336/2025 FAO/100/2025 | UPASI MEHER VS UNION OF INDIA | SATYABAN SAHOO VS | // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000142/2023 |
| 85 | D-FAO/8334/2025 FAO/101/2025 | JAYANTA BARIK VS UNION OF INDIA | SATYABAN SAHOO VS | // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000128/2023 |
| 86 | D-FAO/8344/2025 FAO/102/2025 | PARBATI MOHANTY VS UNION OF INDIA | SATYABAN SAHOO VS | // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000179/2024 |
| 87 | D-FAO/8342/2025 FAO/103/2025 | KANDIPILLI LATHA @ K. LATHA VS UNION OF INDIA | SATYABAN SAHOO VS | // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000073/2024 |
| 88 | D-MACA/8378/2025 MACA/287/2025 | THE DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO.LTD.,MUMBAI VS SUMANTA BEHERA | SAUMENDRA KUMAR GHOSE VS | // III M.A.C.T.,TALCHER(Anugul) Mac/0000095/2019 |
| 89 | D-MACA/8504/2025 MACA/288/2025 | DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD., BALASORE VS RITARANI JENA | PRASANTA KUMAR MAHALI VS | // I MACT,BALASORE(Baleshwar) Mac/0000522/2018 |
| 90 | D-MATA/8420/2025 MATA/97/2025 | GELHAMANI BEHERA VS SMRUTIRANJAN BEHERA | ASHOK DAS VS | // JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000163/2022 |
| 91 | D-MATA/8372/2025 | SUDHANSU SEKHAR SAHOO | SANJEEB KUMAR DAS | // |

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| | MATA/98/2025 | VS MANJUSHREE PATRA | VS | JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000111/2023 |
| 92 | D-RPFAM/8135/2025 RPFAM/56/2025 | RUPEESH BAGARTY VS SUJATA BAGARTY | MANAS KUMAR CHAND VS | // JUDGE FAMILY COURT, BHAWANIPAT Crp/0000039/2023 |
| 93 | D-RSA/8451/2025 RSA/115/2025 | BAIDYANATH MISHRA VS K SOMESH RAO SUBUDHI | JYOTI RANJAN DEO VS | // 1ST A.D.J.,BERHAMPUR(Ganjam) RFA/0000009/2019 |
| 94 | D-RVWPET/8486/2025 RVWPET/67/2025 | M/S. ORIENTAL INSURANCE CO. LTD.,CUTTACK VS BHARATI DAS | ADV. VS | // () // |
| 95 | D-RVWPET/6049/2025 RVWPET/68/2025 | RATIKANTA BEHURIA VS RANJIT KUMAR BISWAL | DURGA CHARAN DEY VS | // () // |
| 96 | D-WA/6029/2025 WA/510/2025 | DILLIP KUMAR MOHARANA VS STATE OF ODISHA | PRAFULLA CHANDRA DAS VS | // () // |
| 97 | D-WA/8315/2025 WA/511/2025 | STATE OF ODISHA VS JYOTSNA MAHAPATRA | SARBESWAR BEHERA, A.G.A. VS | // () // |
| 98 | D-WP(C)/7877/2025 WP(C)/6281/2025 | SATYAJIT PARHI VS STATE OF ODISHA | DILIP KUMAR SAHU VS | // () // |
| 99 | D-WP(C)/8447/2025 WP(C)/6282/2025 | BIJAY KUMAR SWAIN VS THE TAHASILDAR, KUNJANGA | GYANENDRA CHANDRA SWAIN VS | // () // |
| 100 | D-WP(C)/8278/2025 WP(C)/6283/2025 | BAISHNAB CHARAN KHANDUAL VS STATE OF ODISHA | AJAY KUMAR TRIPATHY VS | // () // |
| 101 | D-WP(C)/8459/2025 WP(C)/6284/2025 | SUNITA SENAPATI VS STATE OF ODISHA | SAIBRATA RATH VS | // () // |
| 102 | D-WP(C)/8358/2025 WP(C)/6285/2025 | SASHADHAR SETHI VS | TUSHAR KANTA NAYAK VS | // () |

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|-----|--------------------------------------|--|---------------------------------|-------------------------------------|
| 103 | D-WP(C)/8357/2025 WP(C)/6286/2025 | STATE OF ODISHA BHABAGRAHI SAHOO VS | TUSHAR KANTA NAYAK VS | // // 0 |
| 104 | D-WP(C)/8363/2025 WP(C)/6287/2025 | STATE OF ODISHA GANGADHAR PRADHAN VS | DILIP KUMAR SAHU VS | // // 0 |
| 105 | D-WP(C)/8323/2025 WP(C)/6288/2025 | STATE OF ODISHA LALATENDU PAL VS | LALATENDU SAMAL VS | // // 0 |
| 106 | D-WP(C)/8354/2025 WP(C)/6289/2025 | STATE OF ODISHA CHANDRAMANI GOCHHAYAT VS | GOPINATH PANDA VS | // // 0 |
| 107 | D-WP(C)/8308/2025 WP(C)/6290/2025 | STATE OF ODISHA KAMAKHYA PRASAD BHUTIA VS | SOUMYA MISHRA VS | // // 0 |
| 108 | D-WP(C)/8377/2025 WP(C)/6291/2025 | STATE OF ODISHA BAIRAGI CHARAN NAYAK VS | BISWAMBAR MOHANTY VS | // // 0 |
| 109 | D-WP(C)/8347/2025 WP(C)/6292/2025 | STATE OF ODISHA KAMALA NAIK VS | DURGA PRASAD JENA VS | // // 0 |
| 110 | D-WP(C)/8297/2025 WP(C)/6293/2025 | STATE OF ODISHA PRAKASH CHANDRA MAJHI VS | DHIRENDRA KUMAR MOHAPATRA VS | // // 0 |
| 111 | D-WP(C)/8348/2025 WP(C)/6294/2025 | STATE OF ODISHA AMULYA KUMAR PATEL VS | KRISHNA CHANDRA SAHU VS | // // 0 |
| 112 | D-WP(C)/8310/2025 WP(C)/6295/2025 | STATE OF ODISHA SUKANTI NAYAK VS | SHASHI BHUSAN JENA VS | // // 0 |
| 113 | D-WP(C)/7902/2025 WP(C)/6296/2025 | COLLECTOR CUM D.M. SAMBALPUR JOYTIRMAYEE JENA VS | MANORANJAN MUDULI VS | // // 0 |
| | | STATE OF ODISHA | | // |

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|-----|--------------------------------------|--|--------------------------------|-------------------------------------|
| 114 | D-WP(C)/7903/2025 WP(C)/6297/2025 | MANAS PRADHAN VS STATE OF ODISHA | DILIP KUMAR SAHU VS | // 0 // |
| 115 | D-WP(C)/7770/2025 WP(C)/6298/2025 | NIBASH SRICHANDAN VS STATE OF ODISHA | GOPINATH PANDA VS | // 0 // |
| 116 | D-WP(C)/8205/2025 WP(C)/6299/2025 | MANORAMA DASH @ MANORAMA DASH VS CHIEF EXECUTIVE OFFICER,(ELECTRICAL) NESCO TPNODL, BALESWAR | DIBYA CHARAN SWAIN VS | // 0 // |
| 117 | D-WP(C)/8039/2025 WP(C)/6300/2025 | PRAVASH CHANDRA DAS VS PRINCIPAL SECRETARY WATER RESOURCES DEPARTMENT ODISHA | MANORANJAN MISHRA VS | // 0 // |
| 118 | D-WP(C)/8030/2025 WP(C)/6301/2025 | JADUMANI ROUT VS STATE OF ODISHA | SAROJ KU. MISHRA VS | // 0 // |
| 119 | D-WP(C)/8181/2025 WP(C)/6302/2025 | ASWINI KUMAR PATTNAYAK VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | // 0 // |
| 120 | D-WP(C)/8202/2025 WP(C)/6303/2025 | MANAS RANJAN BEHERA VS STATE OF ODISHA | BUDHADEV ROUTRAY VS | // 0 // |
| 121 | D-WP(C)/8411/2025 WP(C)/6304/2025 | DAVID ANTHONY TANDY VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 122 | D-WP(C)/8275/2025 WP(C)/6305/2025 | SANGARM KESHARI PARIDA VS STATE OF ODISHA | AJAY KUMAR TRIPATHY VS | // 0 // |
| 123 | D-WP(C)/8346/2025 WP(C)/6306/2025 | JOGESHWAR PRADHAN VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 124 | D-WP(C)/8037/2025 WP(C)/6307/2025 | BAIKUNTHA ROUT VS STATE OF ODISHA | SAROJ KU. MISHRA VS | // 0 // |
| 125 | D-WP(C)/8456/2025 | JAYANTA KUMAR DASH | DIPTIREKHA NANDA | // |

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|-----|--------------------------------------|--|--------------------------------|-------------------------------------|
| | WP(C)/6308/2025 | VS STATE OF ODISHA | VS | 0 // |
| 126 | D-WP(C)/8407/2025 WP(C)/6309/2025 | SABITA PANDA VS STATE OF ODISHA | BRAHMANANDA TRIPATHY VS | // 0 // |
| 127 | D-WP(C)/7858/2025 WP(C)/6310/2025 | D. DANDAPANI DORA VS UNION OF INDIA | SUSANTA KUMAR BARAL VS | // 0 // |
| 128 | D-WP(C)/6962/2025 WP(C)/6311/2025 | RESHMA DUNG DUNG VS UNION OF INDIA | BHABANI SANKAR MISHRA VS | // 0 // |
| 129 | D-WP(C)/8457/2025 WP(C)/6312/2025 | BUDHURAM RATHIYA VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // 0 // |
| 130 | D-WP(C)/8359/2025 WP(C)/6313/2025 | SUKANTA DASH VS CHIEF EXECUTIVE OFFICER, SILICON TECHLAB PVT. LTD. | MANAS PATI VS | // 0 // |
| 131 | D-WP(C)/8066/2025 WP(C)/6314/2025 | RAJIB LOCHAN PRUSTY VS STATE OF ODISHA | RAMA KRISHNA BISOI VS | // 0 // |
| 132 | D-WP(C)/8361/2025 WP(C)/6315/2025 | KRUSHNA CHANDRA KISHAN VS STATE OF ODISHA | DILIP KUMAR SAHU VS | // 0 // |
| 133 | D-WP(C)/5037/2025 WP(C)/6316/2025 | ABHISEK SHARMA VS UNION OF INDIA | KUNAL KUMAR SWAIN VS | // 0 // |
| 134 | D-WP(C)/8277/2025 WP(C)/6317/2025 | SANJUKTA MOHANTY VS STATE OF ODISHA | AMITABH MISHRA VS | // 0 // |
| 135 | D-WP(C)/3527/2025 WP(C)/6318/2025 | KALPANA SAHOO VS UNION OF INDIA | AMIYA BHUSAN DASH VS | // 0 // |
| 136 | D-WP(C)/8040/2025 WP(C)/6319/2025 | NIKHILA UTKAL KHERIYA AND KHANDAYAT MAHASABHA, ROURKELA VS | PABITRA KUMAR NAYAK VS | // 0 |

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|-----|--------------------------------------|---|----------------------------|-------------------------------------|
| 137 | D-WP(C)/8211/2025 WP(C)/6320/2025 | THE COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR APURBAMANI MOHANTA VS STATE OF ODISHA | BRUNDABAN ROUT VS | // // 0 // |
| 138 | D-WP(C)/8292/2025 WP(C)/6321/2025 | PRAVAT KUMAR SENAPATI VS STATE OF ODISHA | SAIBRATA RATH VS | // 0 // |
| 139 | D-WP(C)/8213/2025 WP(C)/6322/2025 | HATANATH PARIDA VS STATE OF ODISHA | MAHENDRA KUMAR SAHOO VS | // 0 // |
| 140 | D-WP(C)/8307/2025 WP(C)/6323/2025 | M/S OCL IRON AND STEELS LIMITED, KOLKATA VS UNION OF INDIA | KAJAL SAHOO VS | // 0 // |
| 141 | D-WP(C)/8298/2025 WP(C)/6324/2025 | KASHIRAMANI MOHANTA VS STATE OF ODISHA | AJAY KUMAR TRIPATHY VS | // 0 // |
| 142 | D-WP(C)/7818/2025 WP(C)/6325/2025 | JAI MAA SANTOSHI S.H.G., DEOGARH VS STATE OF ORISSA | SURESH KUMAR JENA VS | // 0 // |
| 143 | D-WP(C)/8453/2025 WP(C)/6326/2025 | ODISHA STATE DISASTER MANAGEMENT AUTHORITY, BBSR VS PRESIDING OFFICER, LABOUR COURT, BBSR | SONAK MISHRA VS | // 0 // |
| 144 | D-WP(C)/4479/2025 WP(C)/6327/2025 | SUNITA PATTANAYAK VS STATE OF ODISHA | AJAY KUMAR TRIPATHY VS | // 0 // |
| 145 | D-WP(C)/8340/2025 WP(C)/6328/2025 | ANINDITA ANURAGINI BEHERA VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 146 | D-WP(C)/8567/2025 WP(C)/6329/2025 | CHHACHI JENA VS TPCODL, POWER HOUSE SQUARE | PRASANNA KUMAR PANDA VS | // 0 // |
| 147 | D-WP(C)/8036/2025 WP(C)/6330/2025 | THE ORIENTAL INSURANCE COMPANY LIMITED, GANJAM VS MANJU RAJHANS | ADAM ALI KHAN VS | // 0 // |

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|-----|--------------------------------------|---|--------------------------------|-------------------------------------|
| 148 | D-WP(C)/8414/2025 WP(C)/6331/2025 | KELU CHARAN SAHU VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 149 | D-WP(C)/8208/2025 WP(C)/6332/2025 | ANADI CHARAN NAYAK VS STATE OF ODISHA | MAHENDRA KUMAR SAHOO VS | // 0 // |
| 150 | D-WP(C)/8341/2025 WP(C)/6333/2025 | ATANU GHOSH VS UNION OF INDIA | SUBASH CHANDRA PUSPALAKA VS | // 0 // |
| 151 | D-WP(C)/8660/2025 WP(C)/6334/2025 | ISHWAR CHANDRA PRADHAN @ ISWAR PRADHAN VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | // 0 // |
| 152 | D-WP(C)/8382/2025 WP(C)/6335/2025 | SNEHAPRAVA JENA VS STATE OF ODISHA | DEBIDUTTA MOHAPATRA VS | // 0 // |
| 153 | D-WP(C)/8210/2025 WP(C)/6336/2025 | RAMESH CHANDRA PATNAIK VS STATE OF ODISHA | MAHENDRA KUMAR SAHOO VS | // 0 // |
| 154 | D-WP(C)/7371/2025 WP(C)/6337/2025 | UDAYANATH GOUDA VS STATE OF ODISHA | SATYAJIT BEHERA VS | // 0 // |
| 155 | D-WP(C)/8345/2025 WP(C)/6338/2025 | SUDIPTA KUMAR PANDA VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // |
| 156 | D-WP(C)/8034/2025 WP(C)/6339/2025 | SUDAM KUMAR MAJHI VS THE EXECUTIVE OFFICER, BALASORE MUNICIPALITY | SAROJ KUMAR PADHI VS | // 0 // |
| 157 | D-WP(C)/8439/2025 WP(C)/6340/2025 | M/S SUMEET SECURITY SERVICE, BBSR VS REGIONAL PROVIDENT FUND COMMISSIONER-II, REGIONAL OFFICE, BBSR | KANANBALA ROY CHOUDHURY VS | // 0 // |
| 158 | D-WP(C)/8127/2025 WP(C)/6341/2025 | UTTAM KUMAR DAS VS DIVISIONAL MANAGER , ICIC BANK LTD | KARUNAKAR RATH VS | // 0 // |
| 159 | D-WP(C)/8520/2025 | LAXMAN ROUT | PRASANNA KUMAR PANDA | // |

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|-----|--------------------|---|--------------------------|-------------------------------------|
| | WP(C)/6342/2025 | VS | VS | 0 |
| | | TPCODL , POWER HOUSE SQUARE | | // |
| 160 | D-WP(C)/53187/2024 | SURESH CHANDRA GIRI | SATYAJIT SAMAL | // |
| | WP(C)/6343/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 161 | D-WP(C)/8035/2025 | KAPILA CHARANA LENKA AGENCY, BBSR | ATMAJIT MANMITH DAS | // |
| | WP(C)/6344/2025 | VS | VS | 0 |
| | | ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD., BBSR | | // |
| 162 | D-WP(C)/8229/2025 | M/S LOKANATH NAIK | KAJAL SAHOO | // |
| | WP(C)/6345/2025 | VS | VS | 0 |
| | | DEPUTY COMMISSIONER OF CT AND GST , ANGUL CIRCLE | | // |
| 163 | D-WP(C)/8224/2025 | M/S GOKULANANDA SAHOO | KAJAL SAHOO | // |
| | WP(C)/6346/2025 | VS | VS | 0 |
| | | ADDITIONAL COMMISSIONER OF CT AND GST (APPEAL) CENTRAL ZONE I | | // |
| 164 | D-WP(C)/8444/2025 | UGRASEN GUNTHA | SANKARACHARYA CHOUDHURY | // |
| | WP(C)/6347/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 165 | D-WP(C)/8387/2025 | SAROJA KUMAR DEHURY | GAYATRI DAS | // |
| | WP(C)/6348/2025 | VS | VS | 0 |
| | | GENERAL MANAGER, NATIONAL THERMAL POWER PLANT, N.T.P.C. TALCHER | | // |
| 166 | D-WP(C)/5287/2025 | SRUSTIDHARA MANDAL | DWARIKA PRASAD MOHANTY | // |
| | WP(C)/6349/2025 | VS | VS | 0 |
| | | GANGADHAR SAMANTA | | // |
| 167 | D-WP(C)/8389/2025 | KAJAL SATYAVRATY DEVESH | DEVAVRAT DEVESH | // |
| | WP(C)/6350/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 168 | D-WP(C)/8470/2025 | ARUN KUMAR GIRDHAR | VENUGOPAL MAHAPATRA | // |
| | WP(C)/6351/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 169 | D-WP(C)/8054/2025 | SWARNAPRAVA SAMAL | SUBHADUTTA ROUSTRAY | // |
| | WP(C)/6352/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 170 | D-WP(C)/8148/2025 | BIJAY KUMAR SAHOO | ANNADA PRASAD MOHANTY | // |
| | WP(C)/6353/2025 | VS | VS | 0 |

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|-----|--|--|-----------------------------|--|
| 171 | D-WP(C)/8206/2025 WP(C)/6354/2025 | STATE OF ODISHA ANJANA DAS VS | SANJIB RAY VS | // // () |
| 172 | D-ABLAPL/6180/2025 ABLAPL/2337/2025 | STATE OF ODISHA BIJAY KUMAR BHOI VS | AKSHAYA KUMAR SUBUDHI VS | // BALIPATNA /62 /2025 () |
| 173 | D-ABLAPL/6215/2025 ABLAPL/2338/2025 | STATE OF ODISHA ASISH KUMAR BARIK VS | DHANANJAYA NAYAK VS | // KENDRAPARA SADAR /634 /2024 () |
| 174 | D-ABLAPL/6226/2025 ABLAPL/2339/2025 | STATE OF ODISHA SANTOSH KUMAR JENA VS | SACHIDANANDA PADHEE VS | // barpalli /145 /2019 () |
| 175 | D-ABLAPL/6219/2025 ABLAPL/2340/2025 | STATE OF ODISHA BISWARANJAN ACHARYA VS | KABIRAJ PRADHAN VS | // RANPUR /53 /2025 () |
| 176 | D-ABLAPL/6227/2025 ABLAPL/2341/2025 | STATE OF ODISHA BIJAY PRADAR VS | BASANTA KUMAR DAS VS | // BARIPADA TOWN /121 /2025 () |
| 177 | D-ABLAPL/6231/2025 ABLAPL/2342/2025 | STATE OF ODISHA KARTIKA NAIK VS | RABINDRA NATH PRUSTY VS | // //0 J.M.F.C.,TIGIRIA(Cuttack) |
| 178 | D-ABLAPL/6225/2025 ABLAPL/2343/2025 | STATE OF ODISHA AJYAHUTI MOHANTA VS | BASANTA KUMAR DAS VS | 2(A)CC/0000053/2024 BARIPADA TOWN /121 /2025 () |
| 179 | D-ABLAPL/6237/2025 ABLAPL/2344/2025 | STATE OF ODISHA ISWAR SAHU VS | JNYANANANDA PANDA VS | // MUDANPUR RAMPUR /163 /2020 () |
| 180 | D-ABLAPL/6239/2025 ABLAPL/2345/2025 | STATE OF ODISHA BABU MANDAL @ PARESH MANDAL VS | JAYANTA KUMAR MAJHI VS | // //0 J.M.F.C.,BASTA(Baleshwar) |
| 181 | D-ABLAPL/6251/2025 ABLAPL/2346/2025 | STATE OF ODISHA SIBA PRASAD DAS @ SUKANA DAS VS STATE OF ODISHA | RAMAKANTA PRADHAN VS | ICC/0000086/2024 KENDRAPARA SADAR /79 /2025 () // |

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| 182 | D-ABLAPL/6244/2025 ABLAPL/2347/2025 | PABITRA GIRI VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | JALESWAR /579 /2024 () // |
| 183 | D-ABLAPL/6129/2025 ABLAPL/2348/2025 | DUSMANTA KUMAR DASH VS STATE OF ODISHA | DEEPAK KU SAHOO VS | / /0 () // |
| 184 | D-ABLAPL/6242/2025 ABLAPL/2349/2025 | SUDARSAN MALIK @ SUDARSHANA VS STATE OF ODISHA | BHABANI SANKAR MISHRA VS | BINJHARPUR /51 /2025 () // |
| 185 | D-ABLAPL/6268/2025 ABLAPL/2350/2025 | KANHU MALIK @ SANJIT MALIK VS STATE OF ODISHA | PARSURAM PANDA VS | MARINE CHUDAMANI /158 /2022 () // |
| 186 | D-ABLAPL/6059/2025 ABLAPL/2351/2025 | NAMISH KUMAR YADAV VS STATE OF ODISHA | DIBYAJYOTI SAHOO VS | BRAJARAJNAGAR /246 /2024 () // |
| 187 | D-ABLAPL/6187/2025 ABLAPL/2352/2025 | BICKY @ BICKY HASSAN VS STATE OF ODISHA | DHIRENDRA KUMAR MOHAPATRA VS | SUNDARGARH TOWN /52 /2025 () // |
| 188 | D-ABLAPL/6099/2025 ABLAPL/2353/2025 | SAROJ KUMAR SETHI @ NAYA VS STATE OF ODISHA | AJAYA KUMAR ROUT VS | BALASORE SADAR /36 /2025 () // |
| 189 | D-ABLAPL/6198/2025 ABLAPL/2354/2025 | GITANJALI NAYAK VS STATE OF ODISHA | MANAS KUMAR CHAND VS | NANDIPADA /46 /2025 () // |
| 190 | D-ABLAPL/6280/2025 ABLAPL/2355/2025 | SUBODH BEHERA VS STATE OF ODISHA | KOUSIK ANANDA GURU VS | BHAWANIPATNA TOWN /547 /2024 () // |
| 191 | D-ABLAPL/6212/2025 ABLAPL/2356/2025 | RAKESH KUMAR DALABEHERA VS STATE OF ODISHA | NIKUNJA KUMAR ROUT VS | GOBINDAPUR /36 /2025 () // |
| 192 | D-ABLAPL/6287/2025 ABLAPL/2357/2025 | ASHOK KUMAR SAMANTARAY @ ASHOK SAMANTARAY VS STATE OF ODISHA | ABHISIDDHANTA SAHOO VS | PURI SADAR /463 /2024 () // |
| 193 | D-ABLAPL/6214/2025 | PURNA CHANDRA MAHANTY | SUBASH CHANDRA ACHARYA | GANGAPUR (ASKA) /109 /2025 |

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| | ABLAPL/2358/2025 | VS STATE OF ODISHA | VS | () // |
| 194 | D-ABLAPL/6103/2025 ABLAPL/2359/2025 | SOUMYAJIT DAS VS STATE OF ODISHA | BISHWARANJAN SAHU VS | PURI TOWN /67 /2025 () // |
| 195 | D-ABLAPL/5556/2025 ABLAPL/2360/2025 | MUNA SAHU @ HIMANSHU SAHOO VS STATE OF ODISHA | SURESH KUMAR PANDA VS | BERHAMPUR TOWN /47 /2025 () // |
| 196 | D-ABLAPL/6057/2025 ABLAPL/2361/2025 | DEBABRATA DEBARAPALLI @ DEBABRATA DEVARPALLI @ RINKU VS STATE OF ODISHA | DIBYAJYOTI SAHOO VS | CHANDILI /40 /2025 () // |
| 197 | D-ABLAPL/5554/2025 ABLAPL/2362/2025 | RANJIT SWAIN VS STATE OF ODISHA | SURESH KUMAR PANDA VS | ASTARANGA MARINE PS /2 /2025 () // |
| 198 | D-ABLAPL/5924/2025 ABLAPL/2363/2025 | BISWA RANJAN DAS VS STATE OF ODISHA | SWAGAT KUMAR SAHU VS | MALKANGIRI /713 /2024 () // |
| 199 | D-ABLAPL/6298/2025 ABLAPL/2364/2025 | JUGAL PATRA VS STATE OF ODISHA | RAKESH BEHERA VS | KAMAKHYANAGAR /369 /2024 () // |
| 200 | D-ABLAPL/6299/2025 ABLAPL/2365/2025 | JUGAL PATRA VS STATE OF ODISHA | RAKESH BEHERA VS | MAHABIROD /182 /2024 () // |
| 201 | D-ABLAPL/6433/2025 ABLAPL/2366/2025 | KANTI ROUT VS STATE OF ODISHA | PRANAB KUMAR SAMANTRAY VS | CHANDANPUR /24 /2025 () // |
| 202 | D-ABLAPL/6366/2025 ABLAPL/2367/2025 | BHAGYADHAR PRUSTY VS STATE OF ODISHA | ASMIYA RANJAN MAJHI VS | PAHALA /51 /2025 () // |
| 203 | D-ABLAPL/6108/2025 ABLAPL/2368/2025 | MUKESH KUMAR DORA @ MUKESH DORA VS STATE OF ODISHA | ANUP KUMAR PATTNAIK VS | BHATILI /22 /2025 () // |
| 204 | D-ABLAPL/6254/2025 ABLAPL/2369/2025 | SIBA PRASAD SAHOO VS | JYOTIRMAYA SAHOO VS | KHURDA MODEL /73 /2025 () |

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|-----|--|--|-------------------------------|---|
| 205 | D-ABLAPL/6066/2025 ABLAPL/2370/2025 | STATE OF ODISHA SUNIAN MUNDA VS STATE OF ODISHA | SUSIL KUMAR PATTNAIK VS | // BARBIL /24 /2025 () // |
| 206 | D-ABLAPL/6350/2025 ABLAPL/2371/2025 | BABAJI DAS VS STATE OF ODISHA | BISWARANJAN DALAI VS | KUJANGA /82 /2025 () // |
| 207 | D-ABLAPL/6355/2025 ABLAPL/2372/2025 | SATRUGHAN NAYAK VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BALASORE SADAR /53 /2025 () // |
| 208 | D-ABLAPL/6376/2025 ABLAPL/2373/2025 | TUBULA @ KHEMANSHU PAIKARAY @ KSHYAMANSHU BHUSAN PAIKARAY VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | JANKIA P.S. /107 /1999 () // |
| 209 | D-ABLAPL/6377/2025 ABLAPL/2374/2025 | AJIT KUMAR MALIK VS STATE OF ODISHA | BIKRAM CHANDRA GHADEI VS | KHANTAPADA /339 /2024 () // |
| 210 | D-ABLAPL/6224/2025 ABLAPL/2375/2025 | ASIT KUMAR BEHERA VS STATE OF ODISHA | JAGANNATH BHUYAN VS | PHULBANI SADAR /173 /2024 () // |
| 211 | D-ABLAPL/6379/2025 ABLAPL/2376/2025 | PRASANNA KUMAR SAHOO VS STATE OF ODISHA | KANANBALA ROY CHOUDHURY VS | MALKANGIRI /399 /2023 () // |
| 212 | D-ABLAPL/6246/2025 ABLAPL/2377/2025 | ANKURI @ ANKURA MALIK VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | BARI RAMACHANDRAPUR /155 /2024 () // |
| 213 | D-ABLAPL/5716/2025 ABLAPL/2378/2025 | SARMISTA NAYAK VS STATE OF ODISHA | ARUN KUMAR PATRA VS | //0 JMFC, NISCHINTAKOILI(Cuttack) 2(A)CC/0000309/2024 |
| 214 | D-ABLAPL/6082/2025 ABLAPL/2379/2025 | SAHIL MOHANTY VS STATE OF ODISHA | RAMAKANTA PRADHAN VS | KENDRAPARA SADAR /79 /2025 () // |
| 215 | D-ABLAPL/6347/2025 ABLAPL/2380/2025 | UTTAMKANHAR @ HEMANANDA @ HEMANDA KANHAR VS STATE OF ODISHA | SAROJ KUMAR MISHRA VS | KANTAMAL /14 /2025 () // |